

societies in Delhi who have claimed to have owned land in Delhi before 13th November, 1959, the date of the issue of the notification by the Delhi Administration under Section 4 of the Land Acquisition Act, 1894 announcing Government's intention to acquire about 34,000 acres of land for the planned development of Delhi is laid on the Table of the House. [Placed in Library. See No. LT-4352/65].

(b) and (c). The land of the various societies has either been acquired or is under the process of acquisition. When the land of a society is acquired and if its claim to have owned land prior to 13th November, 1959 is established, alternative land is allotted to that society in accordance with the terms specified in paragraphs 2.III and IV of the statement laid on the Table of the House on the 23rd March, 1961 in reply to Call to Attention Notice under Rule 197 from Shri P. G. Deb.

Allotment of land to Co-operative Societies

3128. { Shri Buta Singh:
Shri Yashpal Singh:

Will the Minister of Home Affairs be pleased to state:

(a) the names of the House Building Co-operative Societies in Delhi who have been given possession of the developed/undeveloped land;

(b) the names of the Societies which have been allotted land but have not been given the possession so far with reasons therefor; and

(c) the steps taken to encourage house-building societies to build houses?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) A list of the societies is contained in Annexure I laid on the Table of the House. [Placed in Library. See No. LT-4353/65].

(b) The requisite information is in Annexure II laid on the Table of the House. [Placed in Library. See No. LT-4353/65].

(c) The policy of Government in this regard has already been stated in the statement laid on the Table of the House on the 23rd March, 1961 in reply to the Call to Attention Notice under Rule 197 from Shri P. G. Deb. Particular attention is invited to paragraphs 2, III and IV.

पाठ्य पुस्तकों का निम्न स्तर

3129. { श्री युद्धबीर सिंह :
श्री जगदेव सिंह सिद्धान्ती :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके ध्यान में यह बात आयी है कि देश के अनेक भागों में स्कूलों एवं कालेजों की पाठ्य पुस्तकों का स्तर भाषा एवं विषय की दृष्टि से बहुत निम्न है ; और

(ख) यदि हां, तो देश में विभिन्न विषयों की पुस्तकों का स्तर एक सा करने के लिए सरकार का विचार क्या उपाय करने का है ?

शिक्षा मंत्रालय में उपमंत्री (श्री भवत दर्शन) : (क) और (ख). यह आमतौर पर महसूस किया जाता है कि पाठ्यपुस्तकों, विशेष कर स्कूल स्तर की पाठ्यपुस्तकों के स्तर में सुधार की आवश्यकता है। चूंकि शिक्षा एक राज्य विषय है, राज्य सरकारें इस सम्बन्ध में, पाठ्य पुस्तकों के प्रकाशनों के राष्ट्रीयकरण जैसे कदम उठा रही हैं। उपलब्ध सूचना के अनुसार, गुजरात और महाराष्ट्र राज्यों को छोड़ कर बाकी सभी राज्यों में, विशेषज्ञ निकायों के पर्यवेक्षण में पाठ्य पुस्तकों के प्रकाशन की व्यवस्था है। ये निकायों